

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-106
IB-882/ND/2020
New Intervention Petition-24/2024

IN THE MATTER OF:

M/s. Ahluwalia Contracts (India) Ltd.

.....Applicant

Vs.

Logix Infratech Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent :
For the Intervenor : Mr. Prateek Jain, Ms. Astha Sagar, Advs. in
Intervention Petition/24/ 2024
For the RP : Mr. Aishwarya Adlakha, Ms. Natasha, Advs.

ORDER

New Intervention Petition/24/2024:-

List this application on **28.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)